

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2942

ANSWERED ON:12.12.2011

OVERTIME HOURS IN FACTORIES

Das Shri Khagen;Majumdar Shri Prasanta Kumar;Singh Smt. Meena

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether suggestions have been received from various quarters to enhance the overtime allowance admissible to the workers and increase in the number of shifts;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon alongwith the details of changes likely to be made in relevant legislations in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): As per the available information no demands have been received from any quarter for enhancing the overtime allowance admissible under the Factories Act, 1948. However, one of the trade unions had suggested a 6 hours shift amounting to four shifts per day as prevalent in some countries.

(c): Presently no such proposal is under consideration of the Ministry.